

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3423
ANSWERED ON:30.08.2013
RESERVATION IN ALLOTMENT OF DEALERSHIPS OF PETROLEUM PRODUCTS
Punia Shri P.L. ;Singh Shri Yashvir

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil Marketing Companies (OMCs) have any reservation policy for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) for allocation of company owned, company operated outlets;
- (b) if so, the details thereof and the time since when reservation in the allotment of dealership/ distributorship of petroleum products have been implemented;
- (c) the names of categories and percentage of reservation quota in dealerships/distributorships of petroleum products before July, 2012;
- (d) whether reservation for OBCs has been implemented for dealerships/ distributorships from the year 2012;
- (e) if so, the names of categories and ratio of reservation quota for OBCs for dealerships/ distributorships of petroleum products at present; and
- (f) the details of the procedure for draw of lots in the selection of dealers/ distributorships of petroleum products?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAANKA LAKSHMI)

- (a) No, Madam.
- (b) Does not arise.
- (c) Before review of Guidelines in July, 2012, the percentage of reservation for RO and LPG was as follows:

RO Dealerships	
Scheduled Castes / Scheduled Tribes (SC/ST)	25%
Defence Category (DC)	8%
Paramilitary/ Police/	8%
Government Personnel (PMP)	
Physically Handicapped Persons (PH)	5%
Freedom Fighters (FF)	2%
Outstanding Sports	2%
Persons (OSP)	
Open (OP)	50%

LPG Distributorships & Rajiv Gandhi Gramin LPG Vitraks (RGGLV)

Scheduled Castes / Scheduled Tribes (SC/ST)	25%
Government Personnel (GP) category (consisting of Government & PSU employees)	18%
Combined category (CC) consisting of Physically Handicapped Persons (PH) & Outstanding Sports Persons (OSP)	7%

Open (OP) 50%

(d) & (e) Yes, Madam. After review of guidelines in July 2012, the percentage of reservation of RO dealerships and LPG distributorships are as follows:-

SC/ST	OBC	Open	Total
Combined Category-1 (Def+Govt./PSU)	2	2	4
Combined Category-2 (PH+OSP+FF)	1	1	2
Open	19.5	24	44.5
Total	22.5	27	50.5

(f) The details of the procedure for draw of lots in the selection of dealers/ distributorships of petroleum products are as follows:-

All eligible candidates who qualify for draw are sent intimation about the place and time of draw. The date and venue of the draw is advertised.

Draw of lot is done by an invited guest with quorum and video recording is done of the entire process. (Quorum consists of 50% of the qualified candidate, 2 officers of Oil Company a Guest invited amongst the local MP, MLA, Zilla Parishad, Panchayat Samiti Chairman, Sarpanch, District Magistrate/Sub Divisional Magistrate /District Civil Supplies Officer/Block Development Officer/District Rural Development Authority and other Gazetted Officers from the Central / State Government. In case Quorum is not met, draw is not be held. New date of draw is finalized subsequently).

Preparation of proceedings of the draw and display on the notice board of the venue immediately and office of the Oil Company alongwith hosting on the website of the Company.